

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 1269 of 2019

IN THE MATTER OF:

Savitha Ravishgowda

....Appellant

Vs.

Rubfila International Ltd & Ors.

....Respondents

Present:

**For Appellant: Ms. Sayaree Basu Malik and Mr. Akshay Bajpai,
Advocates**

**For Respondents: Mr. Darpan Sachdeva, Advocate for R-1.
Mr. P.V. Dinesh, Ms. Sindhu T.P. and Mr. Ashwini
Kumar Singh, Advocates for R-2/RP.**

O R D E R

31.01.2020: Learned counsel for the Appellant seeks and is allowed extension of time by two weeks to take steps for substituted service on Respondent No. 3.

Place this appeal 'For Admission (After Notice)' on **02nd March, 2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

sa/nn